

**OFFICE ORDER NO. 64 OF 2020**

Ref.:	1.	Hon'ble High Court Circular, dated 26 <sup>th</sup> March, 2020.
	2.	Hon'ble High Court E-mail Standard Operating Procedure, dated 3 <sup>rd</sup> June, 2020.
	3.	Hon'ble High Court E-mail Circular, dated 16 <sup>th</sup> June, 2020
	4.	This Office Order, dated 17 <sup>th</sup> June, 2020.
	5.	Hon'ble High Court E-mail Circular, dated 30 <sup>th</sup> June, 2020
	6.	This Office Order, dated 30 <sup>th</sup> June, 2020
	7.	This Office Order, dated 24 <sup>th</sup> July, 2020.
	8.	This Office Order, dated 14 <sup>th</sup> August, 2020.

In continuation of this Office Order, dated 14<sup>th</sup> August, 2020, the following order in respect of assignment and distribution of Judicial Work is issued with effect from Thursday, the 27<sup>TH</sup> August, 2020 to Monday, the 31<sup>st</sup> August, 2020 as under :

**HEAD OFFICE**

Sr. Nos	C. R. Nos.	Name of Judicial Officers	Assigned Staff
<b>THURSDAY, 27<sup>TH</sup> AUGUST, 2020</b>			
1.	Appeal Court Room No.5	Shri.P. R. Choudhary, Addl. Chief Judge Smt. S. R. Shinde, Addl. Chief Judge	Entire staff of C. R. No.5
2.	Trial Court Room No.21	Shri. R. T. Ghogle, Judge	Entire staff of C. R. No.21

FRIDAY, 28 <sup>TH</sup> AUGUST, 2020			
1.	Appeal Court Room No.2	Shri.S. R. Yadav, Addl.Chief Judge & Shri. P. D. Zambre, Judge	Entire staff of C. R. No.2
2.	Trial Court Room No.13	Shri. P. D. Zambre, the then Judge (For delivering Judgement/Order, as per Office Order No.52/2020, dated 20/07/2020)	Entire Staff of C.R.13
3.	Trial Court Room No.22	Smt. A. A. Godse, Judge	Entire staff of C. R. No.22
SATURDAY, 29 <sup>TH</sup> AUGUST, 2020			
1.	Appeal Court Room No.4	Shri.M.S.Kulkarni Addl. Chief Judge & Shri. V. N. Thakur, Judge	Entire staff of C. R. No.4
2.	Trial Court Room No.23	Shri. S. S. Kadam, Judge	Entire staff of C. R. No.23
MONDAY, 31 <sup>ST</sup> AUGUST, 2020			
1.	Appeal Court Room No.1	Shri. S. C. More, Chief Judge and Shri. A. V. Mishra, Judge	Entire staff of C. R. No.1
2.	Court Room No.18	Smt. S. B. Mahale, Addl. Chief Judge	Entire staff of C. R. No.18
3.	Trial Court Room No.20	Smt. J. S. Jagdale, Judge	Entire staff of C. R. No.20

**BANDRA BRANCH**

Sr. Nos	C. R. Nos.	Name of Judicial Officers	Assigned Staff
THURSDAY, 27 <sup>TH</sup> AUGUST, 2020			
1.	Appeal Court Room No.41	Shri.O.K.Bhutada, Addl.Chief Judge & Shri. S. D. Gawade, Judge	J. C., Sr. Steno, Clerk, & Peon
2.	Trial Court Room No.36	Shri. R. V. Wanwadi, Judge	Entire staff of C. R. No.36
FRIDAY, 28 <sup>TH</sup> AUGUST, 2020			
1.	Special Bench	Shri. A. M. Bhandarwar, Ad-hoc Dist. Judge & Shri. S. J. Gaikwad, Judge	T & I, Jr. Steno & Hamal

2.	Trial Court Room No.37	Shri. K. B. Kamgauda, Judge	Entire staff of C. R. No.37
<b>SATURDAY, 29<sup>TH</sup> AUGUST, 2020</b>			
1.	Appeal Court Room No.41	Shri.O.K.Bhutada, Addl.Chief Judge & Shri. S. D. Gawade, Judge	T & I, Jr. Steno & Hamal
2.	Trial Court Room No.40	Shri. L. A. Bidwai, Judge	Entire staff of C. R. No.40
<b>MONDAY, 31<sup>ST</sup> AUGUST, 2020</b>			
1.	Court Room No.31	Shri.R.P.Deshpande, Addl.Chief Judge & Shri. S. J. Gaikwad, Judge	J. C., Sr. Steno, Clerk, & Peon
2.	Trial Court Room No.32	Shri. D. S. Thorat, Judge	Entire staff of C. R. No.32

The Clerk-Typists of Court Room Nos.11, 24, 25 and 26 shall attend the Server on Thursday, 27<sup>th</sup> August, 2020 and to assist the staff of the Computer Section for updation of matters at Head Office. Similarly, the Clerk-Typists of the Court Room Nos.33, 34 & 35 shall attend the Server on Thursday, the 27<sup>th</sup> August, 2020 and to assist the staff of the Computer Section for updation of matters at Bandra Branch.

Similarly, the Court Duty Staff working at Head Office and Bandra Branch are hereby directed to attend the Office on the dates as mentioned herein below and to complete the pending work pertains to their respective Courts with the help of Stenographer of this Court :

Sr. Nos.	Name of Departments	Names of Staff Members	
		Head Office	Bandra Branch
<b>THURSDAY, 27<sup>TH</sup> AUGUST, 2020</b>			
1.	<b>Court Duty Staff</b>	1. Court Room Nos. 11, 24, 25 & 26	1. Court Room No.33
		J. C., T. & I, Steno & Peon	J.C., T& I, Steno & Peon

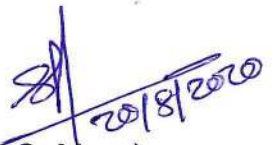
2.	<b>Hamal for Cleanliness</b>	1.	C. R. Nos. 11, 24, 25 & 26	1.	C.R.No.33
<b>FRIDAY, 28<sup>TH</sup> AUGUST, 2020</b>					
1.	<b>Court Duty Staff</b>	1.	Court Room Nos. 3, 6, 7 & 8	1.	Court Room No.34
			J. C., T. & I, Steno Clerk & Peon		J.C., T& I, Steno & Peon
2.	<b>Hamal for Cleanliness</b>	1.	C. R. Nos. 3, 6, 7 & 8	1.	C.R.No.34
<b>SATURDAY, 29<sup>TH</sup> AUGUST, 2020</b>					
1.	<b>Court Duty Staff</b>	1.	Court Room Nos. 9, 10, 12 & 14	1.	Court Room No.35
			J. C., T. & I, Steno Clerk & Peon		J.C., T& I, Steno & Peon
2.	<b>Hamal for Cleanliness</b>	1.	C. R. Nos. 9, 10 & 12 & 14	1.	C.R.No.35
<b>MONDAY, 31<sup>ST</sup> AUGUST, 2020</b>					
1.	<b>Court Duty Staff</b>	1.	Court Room Nos. 15, 16, 17 & 19	1.	Court Room No.38
			J. C., T. & I, Steno Clerk & Peon		J.C., T& I, Steno, Clerk & Peon
2.	<b>Hamal for Cleanliness</b>	1.	C. R. Nos. 15, 16, 17 & 19	1.	C.R.No.38

The rest of the earlier Office Order, dated 17<sup>th</sup> June, 2020 shall remain unchanged.

COURT OF SMALL CAUSES

MUMBAI : 20<sup>TH</sup> AUGUST, 2020

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( S. C. More )  
Chief Judge